GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 245 TO BE ANSWERED ON 04.01.2018

PRADHAN MANTRI GRAM SADAK YOJANA

*245. DR. J. JAYAVARDHAN: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has reviewed the progress of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details and outcome thereof;
- (b) whether the Government has fixed any time frame to speed up the execution of rural roads so as to achieve full rural connectivity by March, 2019 and if so, the details thereof along with the total number of habitations covered by all weather roads under PMGSY so far;
- (c) whether some of the States are facing problems in implementing PMGSY, if so, the details thereof and the reasons therefor, State-wise;
- (d) whether the Government proposes to help those States to overcome the problems and if so, the details thereof; and
- (e) whether the Government has launched Geographic Information System (GIS) mapping of all rural roads, if so, the details thereof and the time by which the said mapping is likely to be completed?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 245 for answer on 04.01.2018

(a) & (b): The progress of implementation of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States etc. At District level, the District Development Coordination and Monitoring Committee (Disha) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings are also held by Secretary/ Additional Secretary, Ministry of Rural Development with Chief Secretaries of the States. For effective monitoring of road works constructed under PMGSY, an On-line Management, Monitoring and Accounting System (OMMAS) (www.omms.nic.in) has also been developed. A review meeting was held at the level of Minister of Rural Development with all the States on 15th December, 2017.

The Government of India has taken a decision to accelerate execution of PMGSY to substantially complete the habitation connectivity as per the Core Network of PMGSY by March, 2019. Under PMGSY, the number of eligible unconnected habitations as per the Core Network is 1,78,184, out of which 1,64,547 habitations have been sanctioned by the Ministry (till November, 2017). The States have reported that 1,30,974 habitations (73.5%) have been connected by constructing/ upgrading 5,23,172.522 Km till November,2017. The States have further reported that about 14,620 habitations, which were part of the original core network of PMGSY, have also been connected through State Sponsored Schemes, bringing the total connectivity to 1,45,594, which is 82%. The pace of construction under PMGSY has also been speeded up in the last three years and the average construction reached the level of 130 Km per day during the year 2016-17, which is highest in the last 7 years.

- (c) & (d): Reasons for the delay in the implementation of PMGSY in some of the States as reported by them, inter-alia, include:
 - i) Inadequate execution and contracting capacity;
 - ii) Less working season and difficult terrain particularly in Hill States;
 - iii) Scarcity of the construction materials;
 - iv) Security concerns particularly in LWE areas, etc.

The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States. The Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States. The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of the Programme. Further, in order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc. The Ministry is also in constant touch with the State Governments and other stake holders to address the security concerns for smooth implementation of PMGSY.

(e): The Ministry of Rural Development has entered into a Memorandum of Understanding (MoU), through the National Rural Roads Development Agency (NRRDA), with the Centre for Development of Advance Computing (CDAC), Pune on 27.10.2015 through which all rural roads including roads under PMGSY in the country are mapped on Geographic Information System (GIS) platform. The work of GIS has been commenced in all the Districts in the 28 States and State-level data has been created on GIS platform in 10 States namely Chhattisgarh, Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Meghalaya, Odisha, Sikkim, Telangana and Uttarakhand. The soft launch of GIS implementation for the aforesaid States was held on 15.12.2017. The Ministry has advised the remaining States to complete the State-level data on GIS platform by 31.03.2018.